

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1337/2017

New Delhi this the 24th day of April, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)

Neetu Singh
D/o Surender Kumar
Age 32
Designation : LDC
R/o 191/D-3, Bank Colony Road,
Delhi-110092.

... Applicant

(By Advocate : Sh. Yogesh Kumar).

Versus

1. Union of India
Ministry of HRD
Through Its Secretary
Shastri Bhawan
New Delhi-110001.
2. The Director
National Council of Education Research and Training (NCERT)
Sri Aurobindo Marg,
New Delhi-110016. Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

The applicant was a candidate for the post of LDC in NCERT. Her grievance is that the respondents have disclosed the result of only successful candidates and have not disclosed her marks. She is confident that she would also have succeeded in written examination. However, respondents are proceeding with the next phase of examination without disclosing her marks. She has sought direction to the respondents to disclose her marks. She has also sought liberty to approach this Tribunal again in case her marks are more than the cut off marks.

2. In view of the limited prayer made by the applicant, we dispose of this OA at the admission stage itself without issuing notices to the respondents and without going into the merits of the case with a direction to them to disclose the marks of the applicant within a period of four weeks from the date of receipt of certified copy of this order. In case she has obtained more marks than the last selected candidate, she shall also have the liberty to approach this Tribunal for redressal of any surviving grievance. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/